

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 936 of 2020**

**In the matter of:**

**BDH Industries Ltd.**

**....Appellant**

**Vs.**

**Mars Remedies Pvt. Ltd.**

**....Respondent**

**Present**

**For Appellant: Mr. Kairav Trivedi (PCA), Advocate.**

**For Respondent: Mr. Pavan Godiawala & Mr. M.S.Vishnu Sankar,  
Advocates.**

**ORDER**  
**(Virtual Mode)**

**11.01.2021:** Appellant may file rejoinder, if any, within one week. Parties may file brief written submissions not more than three pages within two weeks. Copies of Judgments on which they want to refer and rely on, may also be filed separately within two weeks.

List the appeal **'For Admission (After Notice) 'Hearing'** on  
**10<sup>th</sup> February, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*Sim/md*